

IN THE HIGH COURT OF JHARKHAND AT RANCHI

B. A. No. 900 of 2021

Aman Kumar Yadav Petitioner
.....
The State of Jharkhand Opposite Party
.....
Versus

CORAM: HON'BLE MR. JUSTICE RAJESH KUMAR

For the Petitioner : Mr. A.S.Dayal, Advocate
For the State : Mr. Satish Prasad, APP

.....
The matter was taken up through Video Conferencing. Learned counsels for the parties had no objection with it and submitted that the audio and video qualities are good.
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03/25.03.2021 As prayed for by the learned counsel for the petitioner, put up this case on
13.04.2021.

(Rajesh Kumar, J.)

Shahid/